

**STRESSED ASSETS STABILIZATION FUND (SASF)**

3rd Floor, IDBI Tower, WTC Complex, Cuffe Parade, Mumbai - 400005

**PUBLIC NOTICE FOR SALE THROUGH E-AUCTION OF IMMOVABLE ASSETS OF  
M/s TELEPHONE CABLES LTD - ( In Liquidation) ("THE BORROWER")**

E- Auction sale notice for sale of Immovable assets under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and guarantors that the below described immovable property mortgaged/charged to the secured creditors, the physical possession of which has been taken by the Authorised Officer of Stressed Assets Stabilization Fund (SASF) on behalf of all the lenders viz SASF, IARC, Alchemist ARC, Kotak Mahindra Bank, Punjab & Sind Bank, Reliance ARC and Canara Bank will be sold on "As is where is", "As is what is" and "Whatever there is" on 14.02.2019 for recovery of due of secured creditors (details are given in the table below) from Telephone Cables Ltd.

Description	Reserve Price (Rs. Crore)	EMD (Rs.Crore)
Leasehold land within the industrial area at Plot No. A-30, Industrial Focal Point, Phase VIII, SAS Nagar (Mohali), District Mohali, Punjab admeasuring 1,25,840 sq yards together with all buildings and structures and sheds. <b>Boundaries:</b> On or towards the North East by Road; On or towards South West by Plot No. A-31; On or towards the North West by Road; On or towards the South East by Road	114.00	11.50

S. No.	Principal Dues of Secured lenders having charge on assets proposed for sale	AMT in (Rs.crore)
1.	SASF	18.94
2.	IARC (Assignee of Standard Chartered Bank Ltd)	4.55
3.	Alchemist ARC (Assignee of IFCI)	4.28
4.	Kotak Mahindra Bank (Assignee of SBOP & SBBJ)	12.93
5.	Punjab & Sind Bank	7.07
6.	Reliance ARC (Assignee of SBI)	4.58
7.	Canara Bank	4.50
	<b>Total</b>	<b>56.85*</b>

\*Plus interest thereon

**Terms & conditions and other information:-**

- The land is a leasehold land and subject to the terms of the Lease Deed dated December 02, 1987. Bidders are advised to refer the tender documents for salient conditions of the Lease Deed.
- Last date for submission of Intention to Bid along with tender document, undertaking and EMD' 12.02.2019 up to 5.00 p.m.
- Interested parties can inspect the assets at site on 02.02.2019 & 08.02.2019 between 11.00 a.m. to 3.00 p.m.
- For detailed terms and conditions of the sale, please refer to the link provided in [www.sasftrust.com](http://www.sasftrust.com) and e-auction service provider <https://bankauctions.in>

Date : 22.01.2019  
Place: MumbaiSd/  
(Authorised Officer), SASF  
Contact No. 022-66552232 & (Mob.) 9953323228